

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ADMLS/0000002/2022	COCKETT MARINE OIL(ASIA) PTE LTD. VS MV MARINE HORNBILL(IMO NO.9594365)	B.N.MOHANTY VS	// ()
2	BLAPL/0007925/2022	KARTIKA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	NAKTIDEUL /85 /2022 () //
3	BLAPL/0007926/2022	SANU JANI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /147 /2020 () //
4	BLAPL/0007927/2022	MANOJ MAJHI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /67 /2022 () //
5	BLAPL/0007928/2022	SURAJ KUMAR KADRAKA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /56 /2022 () //
6	BLAPL/0007929/2022	CHANDAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /238 /2021 () //
7	BLAPL/0007930/2022	DIPU @ HAPI MALIK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KENDRAPARA SADAR /294 /2022 () //
8	BLAPL/0007931/2022	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	CHAULIAGANJA /111 /2022 () //
9	BLAPL/0007932/2022	PRABIR @ PRABHAT JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI /1 /2021 () //
10	BLAPL/0007933/2022	PREMANANDA SWAIN VS STATE OF ODISHA	S.S.RAY 2 VS	GANGAPUR (ASKA) /534 /2021 () //
11	BLAPL/0007934/2022	DANARA MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /115 /2019 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
12	BLAPL/0007935/2022	ALEKHA DAS @ ALEKH DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	BINJHARPUR /304 /2022 () //
13	BLAPL/0007936/2022	JULU @ ASHIK RASUL KHAN VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BOLANGIR SADAR /30 /2021 () //
14	BLAPL/0007937/2022	MANGULU SWAIN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //
15	BLAPL/0007938/2022	JOHAN HASSA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /143 /2022 () //
16	BLAPL/0007939/2022	HARIHARA PATTANAIAK VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	JAGATPUR /302 /2022 () //
17	BLAPL/0007940/2022	SANI MUNDU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /143 /2022 () //
18	BLAPL/0007941/2022	SATENDRA KUMAR VS STATE OF ODISHA	M.M.SWAIN VS	CHANDRAPUR /17 /2020 () //
19	BLAPL/0007942/2022	SK.ABDUL RAHIM VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	BALASORE TOWN /147 /2022 () //
20	BLAPL/0007943/2022	JUGAL PADA SAHA VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /113 /2022 () //
21	BLAPL/0007944/2022	AFFA @ ASPER KHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /264 /2022 () //
22	BLAPL/0007945/2022	SURENDRA MUKHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
23	BLAPL/0007946/2022	BHUBAN DUMARI @ BHAGABAN	SUSANTA KUMAR BARAL	MACHHKUND /36 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

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		VS	VS	()
24	BLAPL/0007947/2022	STATE OF ODISHA BHUBANA AMANATYA	PRABHAS CHANDRA PANDA	// BORIGUMMA /2 /2022
		VS	VS	()
25	BLAPL/0007948/2022	STATE OF ODISHA JAGYASINI SAHU	S.S.RAY 2	// GANGAPUR (ASKA) /176 /2022
		VS	VS	()
26	BLAPL/0007949/2022	STATE OF ODISHA JATIN KUMAR KHOSLA @ RAHUL	SUBODH KUMAR MOHANTY	// NARAYANPATNA /63 /2022
		VS	VS	()
27	BLAPL/0007950/2022	STATE OF ODISHA MINAKETAN BIBHAR	SUBODH KUMAR MOHANTY	// LANJIGARH /39 /2022
		VS	VS	()
28	BLAPL/0007951/2022	STATE OF ODISHA CHANDAN PASWAN	SUSHANTA HARICHANDAN	// / /0
		VS	VS	()
29	BLAPL/0007952/2022	STATE OF ODISHA MITHUN MAHARANA	BHABANI SANKAR DAS	// G.R.P.S.,BERHAMPUR /79 /2019
		VS	VS	()
30	BLAPL/0007953/2022	STATE OF ODISHA PUTUL SAH	BIJAYA KUMAR RAGADA	// MACHHKUND /98 /2020
		VS	VS	()
31	BLAPL/0007954/2022	STATE OF ODISHA BHAGIRATHI DIGAL	SUSANTA KUMAR MISHRA	// PHIRINGIA /59 /2021
		VS	VS	()
32	BLAPL/0007955/2022	STATE OF ODISHA SANTANU SAHOO	CHANDANA MISHRA	// KHURDA MODEL /356 /2022
		VS	VS	()
33	BLAPL/0007956/2022	STATE OF ODISHA JAGANNATH BEHERA	RANJIT KESHARI RAY	// BRAHMAGIRI /184 /2021
		VS	VS	()
34	BLAPL/0007957/2022	STATE OF ODISHA BASANTI DAS	DAYANANDA MOHAPATRA	// ASKA /290 /2022
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

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35	BLAPL/0007958/2022	STATE OF ODISHA HIMANSHU SEKHAR NAIK @ KUNA VS	BHABANI SHANKAR DASPARIDA VS	// GANIA /59 /2020 ()
36	BLAPL/0007959/2022	STATE OF ODISHA BASANTA BEHERA VS	SUKANTA KUMAR NAYAK VS	// ANGUL TOWN /134 /2017 ()
37	BLAPL/0007960/2022	STATE OF ODISHA SEEMA PADHAN @ PADHAN VS	SUSANTA KUMAR SAHU VS	// JUJUMURA /90 /2022 ()
38	BLAPL/0007961/2022	STATE OF ODISHA DEBASHIS MAHAKD VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /189 /2022 ()
39	BLAPL/0007962/2022	STATE OF ODISHA SK. JUMA @ SK. JALALUDDIN VS	CHHABI BEHERA VS	// KHURDA SADAR /50 /2022 ()
40	BLAPL/0007963/2022	STATE OF ODISHA SIDHANTA JENA VS	LAMBODAR ACHARI VS	// BHANJANAGAR /499 /2020 ()
41	BLAPL/0007964/2022	STATE OF ODISHA KRUSHNA CHANDRA GOUDA VS	KAJOL SAHOO VS	// BUGUDA /265 /2019 ()
42	BLAPL/0007965/2022	STATE OF ODISHA SK. SAHANUR VS	DR. SIMANCHALLA RANJIT VS	// / /0 ()
43	BLAPL/0007966/2022	STATE OF ODISHA SHIV SHANKAR PATEL VS	SUCHIT KUMAR NAYAK VS	// JEYPORE SADAR /241 /2020 ()
44	BLAPL/0007967/2022	STATE OF ODISHA SK. JUMA @ SK. JALALUDDIN VS	CHHABI BEHERA VS	// NIRAKARPUR /53 /2022 ()
45	BLAPL/0007968/2022	STATE OF ODISHA BATAKRUSHNA BEHERA VS	GOPINATH SETHI VS	// SATYABADI /177 /2019 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

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46	BLAPL/0007969/2022	BHASKAR BARIK VS STATE OF ODISHA	ABHISHEK MOHANTY VS	GOP /78 /2022 () //
47	BLAPL/0007970/2022	DEBRAJ HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /101 /2022 () //
48	BLAPL/0007971/2022	DOLAMANI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /250 /2020 () //
49	BLAPL/0007972/2022	DILLIP POLLEYI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /354 /2022 () //
50	BLAPL/0007973/2022	GUREN NAYAK @ URENDRA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	MACHHKUND /89 /2019 () //
51	BLAPL/0007974/2022	DIBYA SAMAL @ SHIBA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RASOL /193 /2021 () //
52	CMAPL/0000366/2022	NARAYAN PARIDA VS CHAIRMAN, ODISHA GRAMYA BANK	ADV. VS	// () //
53	CMAPL/0000367/2022	SUNITA NAYAK VS ANUP KUMAR TOTA	NIRANJAN SINGH (1) VS	// () //
54	CMAPL/0000368/2022	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	ADV. VS	// () //
55	CMAPL/0000369/2022	BASANTA KUMAR MAHANTA VS THE PRINCIPAL SECY., DEPT. OF SCHOOL AND MASS EDUCATION, ODISHA, BBSR.	ADV. VS	// () //
56	CMP/0000768/2022	MANILAL AGRAWAL VS GHANASHYAM DAS AGRAWAL	UPENDRA KUMAR SAMAL VS	// Civil Judge (sd),kantabanji(Balangir) CS/0000006/2013
57	CMP/0000769/2022	ASHOK SHA	NARAYAN PRASAD PARIJA	//

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		VS	VS	0
58	CMP/0000770/2022	RAMAKRUSHNA SHA ANNAPURNA PANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
59	CMP/0000771/2022	ANNAPURNA PANDA MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
60	CMP/0000772/2022	KUMAR GANTAYAT NARAYAN PRASAD DAS	PANCHANAN PANIGRAHI	//
		VS	VS	0
61	CMP/0000773/2022	SRIMANTA DAS AJAY AGARWALA	BISHNU PRASAD SARANGI	//
		VS	VS	0
62	CMP/0000774/2022	STATE OF ODISHA ASHUTOS PADHI	BIBHU PRASAD MOHANTY	//
		VS	VS	0
63	CMP/0000775/2022	JUDGE,FAMILY COURT,BBSR PRATAP CHANDRA BEHERA	SAMIR KUMAR MISHRA	//
		VS	VS	0
64	CMP/0000776/2022	SANTOSH KUMAR BEHERA SUBRAT KUMAR CHAND	NIRANJAN LENKA	//
		VS	VS	0
65	CMP/0000777/2022	SUBHENDU KUMAR CHAND PRASANNA KUMAR KHUNTIA	PRONOY MOHANTY	//
		VS	VS	0
66	CMP/0000778/2022	KHIRODBALA BEURIA URBASI SETHI	BIBEKANANDA BHUYAN	//
		VS	VS	0
67	CMP/0000779/2022	NATHA BARIK M/S-P.K.ENTERPRISES	BIBEKANANDA BHUYAN	//
		VS	VS	0
68	CMP/0000780/2022	SURESH CHANDRA PANDA SANJAY KUMAR PATTNAIK	SUMAN MODI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
69	CMP/0000781/2022	JAYANTI ALAKANANDA KISHORI MOHAN CHAMUPATY VS	PRAFULLA KUMAR RATH VS	// // ()
70	CONTC/0005308/2022	THE SPECIAL SECY. TO GOVT., BBSR BANSIIDHAR KHATUA VS	ADV VS	// // ()
71	CONTC/0005309/2022	S.ASWATHY, I.A.S. LAXMIMANI TUDU VS	SIBANARAYAN BISWAL VS	// // ()
72	CONTC/0005310/2022	RAJ KUMAR SHARMA, I.A.S. BHARAT CHANDRA BEHERA VS	ADV VS	// // ()
73	CONTC/0005311/2022	AJAYA KUMAR BHALLA, I.A.S. SUSHIL KUMAR PANDA VS	ADV VS	// // ()
74	CONTC/0005312/2022	CHITHRA ARUMUGAM, I.A.S. RAJESH KUMAR AGARWALA VS	SAMEER KUMAR DAS VS	// // ()
75	CONTC/0005313/2022	SURRENDRA KUMAR, IAS MANAS RANJAN MOHANTY VS	SAMEER KUMAR DAS VS	// // ()
76	CONTC/0005314/2022	VIR VIKRAM YADAV, WORK DEPT. BHUTA MAJHI VS	ADV VS	// // ()
77	CONTC/0005315/2022	ALOK KUMAR KAR, I.A.S. NIRANJAN MAJHI VS	ADV VS	// // ()
78	CONTC/0005316/2022	ALOK KUMAR KAR, I.A.S. NIRANJAN MAJHI VS	ADV VS	// // ()
79	CONTC/0005317/2022	ALOK KUMAR KAR, I.A.S. BISHNU PRIYA SETHY VS	ADV VS	// // ()
		SUNIL KUMAR BANSAL, DIRECTOR GENERAL OF POLICE, CUTTACK		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

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80	CONTC/0005318/2022	SAILABALA BOITAI VS S. ASWASTHI, I.A.S.	ADV VS	// 0 //
81	CONTC/0005319/2022	PRATIMA PADHY VS BHASKAR SHARMA, I.A.S.	ADV VS	// 0 //
82	CONTC/0005320/2022	HATAKISHORE BEHERA VS AKRITI GOENKA	ADV. VS	// 0 //
83	CONTC/0005321/2022	SARADA PRASAD LENKA VS ASHOK KUMAR KALURAM MEENA, I.A.S.	ADV VS	// 0 //
84	CONTC/0005322/2022	SUPRAVA DORA VS PRIYABRATA DAS,TAHASILDAR,ATHAGARH	RABI NARAYAN BEHERA VS	// 0 //
85	CONTC/0005323/2022	BIJAY BEHERA VS SIDHARTH SHANKAR SWAIN,IAS	ADV. VS	// 0 //
86	CONTC/0005324/2022	DR. SABYASACHI RAUT VS R.K.SHARMA, ADDL.,CHIEF SECY.,H AND F.W DEPT.	ADV. VS	// 0 //
87	CONTC/0005325/2022	JHARANA CHOUHAN VS ARTI AHUJA,SECY.,WOMEN AND CHILD DEVELOPMENT AND MISSION SHAKTI DEPT.,BBSR	ADV. VS	// 0 //
88	CONTC/0005326/2022	YERRA SOMARAJU VS TAHASILDAR CUTTACK SADAR	DWARIKA PRASAD MOHANTY VS	// 0 //
89	CONTC/0005327/2022	B.LAXMI VS TAHASILDAR CUTTACK SADAR	DWARIKA PRASAD MOHANTY VS	// 0 //
90	CONTC/0005328/2022	BACHU ANANDA RAO VS TAHASILDAR CUTTACK SADAR	DWARIKA PRASAD MOHANTY VS	// 0 //
91	CONTC/0005329/2022	K.SANMUKH RAO	DWARIKA PRASAD MOHANTY	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

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		VS	VS	0
92	CONTC/0005330/2022	TAHASILDAR CUTTACK SADAR RUKMANI NAYAK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
93	CONTC/0005331/2022	TAHASILDAR CUTTACK SADAR BIBHUTI BARIK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
94	CONTC/0005332/2022	TAHASILDAR CUTTACK SADAR JANAKA PAPALO	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
95	CONTC/0005333/2022	TAHASILDAR CUTTACK SADAR KASINATH JEE	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
96	CONTC/0005334/2022	TAHASILDAR CUTTACK SADAR MAHESWAR MADAKAMI	SAPAN KUMAR PAL	//
		VS	VS	0
97	CONTC/0005335/2022	SUNIL KUMAR BANSAL, I.P.S. SARAT CHANDRA RATH	ADV.	//
		VS	VS	0
98	CONTC/0005336/2022	ASWATHY S.,IAS SARAT CHANDRA RATHA	ADV.	//
		VS	VS	0
99	CONTC/0005337/2022	ASWATHY S.,IAS PRAJNYA BHUSAN PATTNAIK	ADV.	//
		VS	VS	0
100	CONTC/0005338/2022	BISHNUPADA SETHI,IAS KANAN VIHAR DEVELOPMENT SOCIETY	SOUMYA MISHRA	//
		VS	VS	0
101	CONTC/0005339/2022	STATE OF ODISHA NIRANJAN NAIK	BHOJARAJ SETH	//
		VS	VS	0
102	CONTC/0005340/2022	SUNIL BANSAL,D.G. AND I.G,CUTTACK AKSHAYA KUMAR SWAIN	PABITRA KUMAR NAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0005341/2022	BISHNUPADA SETHI,IAS UDHABA PADHY VS	ADV. VS	// // ()
104	CONTC/0005342/2022	VIR VIKRAM YADAV,IAS ARCHANA SAHU VS	ADV. VS	// // ()
105	CONTC/0005343/2022	RAJ KUMAR SHARMA,IAS PRAVATI SWAIN VS	ADV. VS	// // ()
106	CONTC/0005344/2022	RAJ KUMAR SHARMA,IAS DAMBRUDHAR CHALLAN VS	SAPAN K.PAL VS	// // ()
107	CONTR/0000043/2022	SUNIL KUMAR BANSAL, I.P.S. NARAYAN BEHERA VS	ADV VS	// //0 ()
108	CONTR/0000044/2022	SUDHANSU SEKHAR MISHRA, SUPDT OF POLICE, BALASORE LALITA SAHU VS	ADV. VS	// //0 ()
109	CRLA/0000673/2022	PRAMOD KUMAR RATH,OPS DEBASIS MOHANTY VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /72 /2011 SPECIAL JUDGE,KENDRAPARA(Kendrapara *)
110	CRLA/0000674/2022	STATE OF ODISHA KARAN KUMAR KANHAR VS	MAHES DAS VS	Spl/0000651/2011 TIKABALI /2 /2019 ()
111	CRLA/0000675/2022	STATE OF ODISHA DILLIP GOUDA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /356 /2022 ()
112	CRLA/0000676/2022	STATE OF ODISHA BRAJA @ BRAJA KISHORE JENA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /131 /2012 ()
113	CRLA/0000677/2022	STATE OF ODISHA GODHI @ MARKANDA JENA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /131 /2012 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLA/0000678/2022	BISWAJIT SAMANTARAY @ SILU VS STATE OF ODISHA	DEBASNAN DAS VS	GOBINDAPUR /83 /2022 () //
115	CRLA/0000679/2022	SALILA KUMAR PATTNAIK @ TARINI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	NAYAPALLI P.S. /226 /2013 () //
116	CRLA/0000680/2022	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	KUCHINDA /35 /2014 () //
117	CRLA/0000681/2022	SK. AKHTAR HOSSAIN @ KALU VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /111 /2013 () //
118	CRLA/0000682/2022	MANOJ NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ODAGAON /218 /2019 () //
119	CRLA/0000683/2022	BULAN @ BHAKTA CHARAN GOUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	DABUGAM /51 /2022 () //
120	CRLMA/0000222/2022	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /35 /2004 () //
121	CRLMA/0000223/2022	ARUNA SAMANTARAY VS STATE OF ODISHA	AMIT KUMAR NATH VS	KUJANGA /292 /2022 () //
122	CRLMA/0000224/2022	DIPTI RANJAN ROUT VS STATE OF ODISHA	ADV. VS	JAKHAPURA /5 /2009 () //
123	CRLMA/0000225/2022	MANJU AGARWAL VS STATE OF ORISSA	ADV. VS	/ /0 () //
124	CRLMA/0000226/2022	SANGITA RAY CHOUDHURY VS STATE OF ODISHA	ADV. VS	BALICHANDRAPUR /173 /2015 () //
125	CRLMA/0000227/2022	TRILOCHAN KARA	J.N.PANDA	GOLAMUNDA /53 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/0002236/2022	STATE OF ODISHA MANAS PALEI	BIBHUTI BHUSAN MISHRA	// BOUDH /70 /2022
		VS	VS	()
127	CRLMC/0002237/2022	STATE OF ODISHA AJAYA KUMAR BARIK	SANGRAM RATH	// NAIKANI-DIHI /26 /2018
		VS	VS	()
128	CRLMC/0002238/2022	STATE OF ODISHA KALANDI@KALIPADA RAY	SANGRAM RATH	// NAIKANI-DIHI /26 /2018
		VS	VS	()
129	CRLMC/0002239/2022	STATE OF ODISHA NIRAKAR BEJ	MANOJ KUMAR PANDA	// / /0
		VS	VS	()
130	CRLMC/0002240/2022	NISHIKANTA NAIK BALARAM PANDA	TUKUNA KUMAR MISHRA	// RAYAGADA TOWN /167 /2018
		VS	VS	()
131	CRLMC/0002241/2022	STATE OF ODISHA SURESH CHANDRA MIRDHA	DEBABRATA RATH	// SAMBALPUR VIGILANCE /1 /2020
		VS	VS	()
132	CRLMC/0002242/2022	STATE OF ODISHA(VIG.) PAPU NAIK	PANCHANAN PANIGRAHI	// BIKRAMPUR FCI /105 /2017
		VS	VS	()
133	CRLMC/0002243/2022	STATE OF ODISHA MRUTYUNJAY DAS	SMRUTI RANJAN MOHAPATRA	// NILGIRI /155 /2018
		VS	VS	()
134	CRLMC/0002244/2022	STATE OF ODISHA HARIHAR MISHRA	BANSHIDHAR BAUG	// / /0
		VS	VS	()
135	CRLMC/0002245/2022	M/S.ACRUX REALCON PVT LTD. HARIHAR MISHRA	BANSHIDHAR BAUG	// / /0
		VS	VS	()
136	CRLMC/0002246/2022	M/S.ACRUX REALCON PVT LTD. SUDHANSU SEKHAR BHUYAN	SUBIR PALIT	// /29 /2010
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

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137	CRLMC/0002247/2022	STATE OF ODISHA CHATURBHUJA KHAMARY VS	BHABANI SHANKAR DASPARIDA VS	// VIGILANCE PS (BERHAMPUR) /33 /2019 ()
138	CRLMP/0001708/2022	STATE OF ODISHA(VIG.) SABITA NAYAK VS	A.SANGANERIA VS	// /0 ()
139	CRLMP/0001709/2022	STATE OF ODISHA JITENDRIYA PRADHAN VS	ALOK KUMAR DAS VS	// /0 ()
140	CRLMP/0001710/2022	STATE OF ODISHA MINJAN MALLIK VS	ALOK KUMAR DAS VS	// /0 ()
141	CRLMP/0001711/2022	STATE OF ODISHA JITENDRIYA PRADHAN VS	ALOK KUMAR DAS VS	// /0 ()
142	CRLMP/0001712/2022	STATE OF ODISHA SUKUMAR SAHOO VS	SURESH KUMAR PANDA VS	// /0 ()
143	CRLMP/0001713/2022	STATE OF ODISHA SUREKHA RANASINGH VS	SURESH KUMAR PANDA VS	// /0 ()
144	CRLMP/0001714/2022	STATE OF ODISHA PRIYANKA PRIYADARSINI MOHANTY VS	SANGRAM RATH VS	// /0 ()
145	CRLMP/0001715/2022	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	NEPOLEON SAHANI VS	// /0 ()
146	CRLMP/0001716/2022	STATE OF ODISHA NARENDRA KU.JENA VS	AJAY KUMAR MOHARANA VS	// /0 ()
147	CRLMP/0001717/2022	STATE OF ODISHA PINKI DAS VS STATE OF ODISHA	SEETARAM JENA VS	// /0 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001718/2022	MRINAL KANTI DEY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
149	CRLMP/0001719/2022	DEBENDRA DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK-2 VS	//0 () //
150	CRLMP/0001720/2022	CHANDAN HAZRA VS SHAMPA HAZRA	NALINI KANTA SAHOO VS	//0 () //
151	CRLMP/0001721/2022	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	//0 () //
152	CRLMP/0001722/2022	JANGESWAR @JANGASWARA SATAPATHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
153	CRLMP/0001723/2022	RANJAN ROUT VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	//0 () //
154	CRLMP/0001724/2022	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
155	CRLREV/0000388/2022	TARA DEVI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /217 /2019 () //
156	CRLREV/0000389/2022	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /62 /2019 () //
157	CRLREV/0000390/2022	BABULA SETHI VS STATE OF ODISHA	RANJITA DHAL VS	HINJILI (CHATRAPUR) /263 /2014 () //
158	CRLREV/0000391/2022	SIBA CHARAN NAYAK VS STATE OF ODISHA(VIG.)	SOURA CHANDRA MOHAPATRA VS	CUTTACK VIGILANCE /35 /2014 () //
159	CRLREV/0000392/2022	SUNIL KUMAR MISHRA	MANOJ KUMAR MALLICK	PADMAPUR /60 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLREV/0000393/2022	PRAFULLA NAIK	BIBHUDANANDA MOHAPATRA	TARASINGI /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	CRLREV/0000394/2022	A. SAROJ KUMAR PATRO	SK. ZAFARULLA	BADABAZAR /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	FAO/0000335/2022	PREM PRAKASH PUROHIT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
163	ITA/0000055/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	ADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)	//
		VS	VS	()
		INDRANI PATNAIK		//
164	MACA/0000415/2022	BABITA OJHA@MOHARANA	SASHIBHUSAN DAS	//
		VS	VS	()
		SHYAM SUNDAR BARAL		//
165	MACA/0000416/2022	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	SENTOSH KUMAR MOHANTY	//
		VS	VS	()
		SUCHITRA PALA		//
166	MACA/0000417/2022	THE DIVL.MANAGER, M/S.NATIONALINSURANCE CO.LTD.	PRADIP KUMAR MOHANTY	//
		VS	VS	()
		RINA BEHERA		//
167	MACA/0000418/2022	HIMANSU SEKHAR PANDA	DEBASISH PATNAIK	//
		VS	VS	()
		DEVA RAM		//
168	MATA/0000164/2022	SAI SONALI NANDA	GOURI MOHAN RATH	//
		VS	VS	()
		SAMBIT MISHRA		//
169	MATA/0000165/2022	SAI SONALI NANDA	GOURI MOHAN RATH	//
		VS	VS	()
		SAMBIT MISHRA		//
170	RPFAM/0000179/2022	JANAKI BALLAV PANDA	DAYANANDA MOHAPATRA	//
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	RSA/0000196/2022	SANGITA PANDA SANKARA BEHERA VS NILADRI ROUT	ALOK KUMAR PANDA VS	// // 0 //
172	RSA/0000197/2022	NRUSINGHA BEHERA VS ABHIRAM SAHOO	ALOK KUMAR PANDA VS	// 0 //
173	RVWPET/0000192/2022	DILIP KUMAR JENA VS STATE OF ODISHA	CHANDANA MISHRA VS	// 0 //
174	RVWPET/0000193/2022	M/S.MAHANADI COALFIELDS LTD.(MCL) VS UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
175	RVWPET/0000194/2022	STATE BANK OF INDIA VS KIRANBALA MOHANTY	AKHAYA KUMAR MISHRA VS	// 0 //
176	RVWPET/0000195/2022	ASHOK JENA VS PRAKASH CHANDRA JENA	SOUMYA MISHRA VS	// 0 //
177	RVWPET/0000196/2022	SAFOORA BEGUM VS LATIF KHAN	ADV. VS	// 0 //
178	RVWPET/0000197/2022	OSWAL SARAKARAKHANA SHRAMIKA SANGHA TRADE UNION VS STATE OF ORISSA	VS	// 0 //
179	RVWPET/0000198/2022	RABINDRA KUMAR BARIK VS SASMITA NAYAK @BARIK	L.N.RAYATSINGH VS	// 0 //
180	TRP(C)/0000311/2022	SUMAN DAS VS TAPAS DAS	SANGRAM MISHRA VS	// 0 //
181	TRP(C)/0000312/2022	KANITHISAUJANYA VS INDIRA DUTT	PRASANNA KUMAR MISHRA VS	// 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	TRP(C)/0000313/2022	SUBHASHREE SATPATHY VS SOUVAGYA KUMAR NANDA	PRAVAT KUMAR MOHANTY VS	// 0 //
183	TRPCRL/0000069/2022	MAMATA GHADEI @ PARIDA VS RASHMI RANJAN PARIDA	SUMIT KUMAR MOHANTY VS	//0 0 //
184	WA/0001108/2022	STATE OF ODISHA VS BIKASH KUMAR LENKA	SHIBANI SHANKAR PRADHAN, A.G.A VS	// 0 //
185	WA/0001109/2022	CHAITANYA PRASAD BEHERA VS UNION OF INDIA	ASHOK KUMAR PANIGRAHI VS	// 0 //
186	WA/0001110/2022	STATE BANK OF INDIA VS KIRANBALA MOHANTY	AKHAYA KUMAR MISHRA VS	// 0 //
187	WA/0001111/2022	NIRMAL KUMAR SAHOO VS BIBHUTI BHUSAN RATH	SIDHARTHA MISHRA (1) VS	// 0 //
188	WP(C)/0020994/2022	DEBABRATA SAHU VS PRINCIPAL COMMNR. OF IT, BBSR	CHITRASEN PARIDA VS	// 0 //
189	WP(C)/0020995/2022	NURUL HASSAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
190	WP(C)/0020996/2022	MUNA PANI VS STATE OF ODISHA	A.SANGANERIA VS	// 0 //
191	WP(C)/0020997/2022	NIRAKAR NANDA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
192	WP(C)/0020998/2022	PRANATI SAHOO VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
193	WP(C)/0020999/2022	NIRANJAN BEHERA	SESHADEV DASH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0021000/2022	STATE OF ODISHA PAHALI CHARAN SAHOO	K.C.MAJHI	//
		VS	VS	0
195	WP(C)/0021001/2022	R.T.O., CUTTACK CHANDRA SEKHAR PATRA	SESHADEV DASH	//
		VS	VS	0
196	WP(C)/0021002/2022	STATE OF ODISHA URMILA BUILDERS PVT. LTD., BBSR	CHANDANA MISHRA	//
		VS	VS	0
197	WP(C)/0021003/2022	STATE OF ODISHA AJAYA KUMAR SAHU	SESHADEV DASH	//
		VS	VS	0
198	WP(C)/0021004/2022	STATE OF ODISHA KEBAL KISHORE SAHU	SUDHIR KUMAR MALLICK	//
		VS	VS	0
199	WP(C)/0021005/2022	THE STATE OF ODISHA NABAL KISHORE SAHU	SUDHIR KUMAR MALLICK	//
		VS	VS	0
200	WP(C)/0021006/2022	THE STATE OF ODISHA SAMARENDRA MOHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
201	WP(C)/0021007/2022	STATE OF ODISHA BIBHU KALYAN MOHANTI	SARADA PRASANNA SARANGI	//
		VS	VS	0
202	WP(C)/0021008/2022	STATE OF ODISHA M/S OMJAY EV LTD., BBSR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
203	WP(C)/0021009/2022	THE DY. COMMNR. OF STATE TAX, CT AND GST, CIRCLE, BBSR I RAJIB CHARAN NAYAK	MONOMOY BASU	//
		VS	VS	0
204	WP(C)/0021010/2022	STATE OF ODISHA SANKARSAN SAHOO	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0021011/2022	STATE OF ODISHA SWEPNESWAR BABA MISSION SHAKTI SELF HELP GROUP SUBARNAPUR VS COLLECTOR, SUBARNAPUR	GRABHUBANARARYA	// // 0 //
206	WP(C)/0021012/2022	AKSHAYA KUMAR PRADHAN VS STATE OF ORISSA	BASANTA KUMAR JENA	// 0 //
207	WP(C)/0021013/2022	GOURANGA CHANDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY	// 0 //
208	WP(C)/0021014/2022	RAM BHAROSH SAHOO VS UCO BANK, BALASORE	NANDA NANDAN MAHAPATRA	// 0 //
209	WP(C)/0021015/2022	UPENDRA NAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK	// 0 //
210	WP(C)/0021016/2022	NIRANJAN PADHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA	// 0 //
211	WP(C)/0021017/2022	MOHAN KUMAR MOHANTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA	// 0 //
212	WP(C)/0021018/2022	NARENDRA NAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK	// 0 //
213	WP(C)/0021019/2022	PROF. SANJIV MITTAL VS ODISHA HUMAN RIGHTS COMMISSION, BBSR	KOUSIK ANANDA GURU	// 0 //
214	WP(C)/0021020/2022	M/S OMIJAY EV LTD.,BBSR VS THE DY. COMMNR. OF STATE TAX, CT AND GST, BBSR I	BHABANI PRASAD MOHANTY	// 0 //
215	WP(C)/0021021/2022	ASHOK KU. NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0021022/2022	GOPAL KRUSHNA BARAL VS STATE OF ORISSA	LALITENDU BHUYAN VS	// 0 //
217	WP(C)/0021023/2022	SANJAY KUMAR ROUT VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
218	WP(C)/0021024/2022	BISWA MOHAN BHOI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	WP(C)/0021025/2022	INDRANI BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
220	WP(C)/0021026/2022	BANDANA MOHANTY VS STATE OF ORISSA	NIRMAL RANJAN ROURAY VS	// 0 //
221	WP(C)/0021027/2022	PREMANANDA SATAPATHY VS SR. BM. UNION BANK OF INDIA	NALINI KANTA DASH VS	// 0 //
222	WP(C)/0021028/2022	MD. ANWAR VS OFFICER ON SPECIAL DUTY(LR) PANPOSH, SUNDARGARH	PRASANTA KUMAR JENA VS	// 0 //
223	WP(C)/0021029/2022	JAYADEV PADHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
224	WP(C)/0021030/2022	SK REHEMAT ALI VS THE MEMBER, BOARD OF REVENUE, ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
225	WP(C)/0021031/2022	MD ZAMIL AHAMMAD VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
226	WP(C)/0021032/2022	BHUBANANANDA DASH VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
227	WP(C)/0021033/2022	SEEMA NAYAK	T.K.J.SAMANTA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0021034/2022	REGIONAL DIRECTOR, RBI, BBSR SATYBRAT SANJIB KUMAR NAYAK	T.K.J.SAMANTA	//
		VS	VS	0
229	WP(C)/0021035/2022	THE REGIONAL DIRECTOR, RBI, BBSR BANAMALI JENA	UMAKANT SAHOO	//
		VS	VS	0
230	WP(C)/0021036/2022	STATE OF ODISHA SHASHI BALA BARIK	SUSANTA KUMAR BARAL	//
		VS	VS	0
231	WP(C)/0021037/2022	STATE OF ODISHA BIPIN BIHARI BISHI	KOUSIK ANANDA GURU	//
		VS	VS	0
232	WP(C)/0021038/2022	STATE OF ODISHA DR. ARCHANA KANUNGO	DEVASHIS PANDA	//
		VS	VS	0
233	WP(C)/0021039/2022	OPSC, CUTTACK SUSIL KUMAR BAG	DEBASHISHA HOTA	//
		VS	VS	0
234	WP(C)/0021040/2022	UNION OF INDIA RABINDRANATH NAYAK	DEBASHISHA HOTA	//
		VS	VS	0
235	WP(C)/0021041/2022	UNION OF INDIA KISHORE KUMAR BHANJA	SYAMALENDU PATTNAIK	//
		VS	VS	0
236	WP(C)/0021042/2022	REGIONAL MANAGER, RBI, BBSR SRABANA KUMAR MALABISHOYI	DEBASHISHA HOTA	//
		VS	VS	0
237	WP(C)/0021043/2022	UNION OF INDIA KISHORE KUMAR BHANJA	SYAMALENDU PATTNAIK	//
		VS	VS	0
238	WP(C)/0021044/2022	REGIONAL MANAGER, RBI, BBSR AKSHAYA DUDUKA	DEBASHISHA HOTA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0021045/2022	UNION OF INDIA SURESH CHANDRA MIRDHA VS	DEBABRATA RATH VS	// // ()
240	WP(C)/0021046/2022	STATE OF ODISHA KRUPASINDHU BARIHA VS	DEBASHISHA HOTA VS	// // ()
241	WP(C)/0021047/2022	UNION OF INDIA PRABHAT CHANDRA PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()
242	WP(C)/0021048/2022	STATE OF ODISHA BRANCH MANAGER, THE URBAN CO-OPERATIVE BANK, VS PRAKASH PRASAD	ANNORAJAN MISHRA VS	// // ()
243	WP(C)/0021049/2022	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	J.K.MISHRA 2 VS	// // ()
244	WP(C)/0021050/2022	STATE OF ODISHA VS SIBA PRASAD MOHANTY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
245	WP(C)/0021051/2022	SK IFTAKHAR VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // ()
246	WP(C)/0021052/2022	PRASANTA KUMAR MISHRA VS COMMN. CUM SECY. S AND ME DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// // ()
247	WP(C)/0021053/2022	DEPUTY DIRECTOR, MODEL STUDIES AND RESEARCH, VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II (COMP)	SHAKTI PRASAD PANDA, AGA VS	// // ()
248	WP(C)/0021054/2022	HADURAM RANA VS STATE OF ODISHA	SOHARDDA SUMAN VS	// // ()
249	WP(C)/0021055/2022	GANGADHAR THAPA VS STATE OF ODISHA	SOHARDDA SUMAN VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0021056/2022	KRISHNA CHANDRA MISHRA VS STATE OF ODISHA	SOHARDDA SUMAN VS	// 0 //
251	WP(C)/0021057/2022	STATE OF ODISHA VS BASANTA KUMAR NAYAK	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
252	WP(C)/0021058/2022	JOHAN CHHATRIA VS STATE OF ODISHA	SOHARDDA SUMAN VS	// 0 //
253	WP(C)/0021059/2022	SNIGDHA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
254	WP(C)/0021060/2022	PRADYUMNA KUMAR PARIDA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
255	WP(C)/0021061/2022	NARASINGH SAHU VS STATE OF ODISHA	SOHARDDA SUMAN VS	// 0 //
256	WP(C)/0021062/2022	STATE OF ODISHA VS MAHENDRA KUMAR NANDA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
257	WP(C)/0021063/2022	LAMBODAR BEHERA VS STATE OF ODISHA	SOHARDDA SUMAN VS	// 0 //
258	WP(C)/0021064/2022	GADADHAR SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
259	WP(C)/0021065/2022	H.L.INFRASTRUCTURE VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
260	WP(C)/0021066/2022	BALAKRUSHNA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
261	WP(C)/0021067/2022	PANCHANAN KANDA	BISWAMBAR MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021068/2022	CHINTAMANI PALLAI	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021069/2022	MINAKSHI ROUT	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021070/2022	DIGAMBAR ROUT	NITYANANDA BEHURIA	//
		VS	VS	0
		MD., ORISSA STATE FINANCIAL CORPORATION, CTC		//
265	WP(C)/0021071/2022	SARAT CHANDRA DAS	GOKULANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0021072/2022	DR. DEBENDRA KUMAR NAYAK	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021073/2022	MD. ISLAM	GOKULANANDA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021074/2022	NRUSHINGAHA PANDA	NISHIKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021075/2022	PRASAN KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0021076/2022	BHARAT CHANDRA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0021077/2022	BISWESWAR MOHAPATRA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021078/2022	MANORAMA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0021079/2022	STATE OF ORISSA JOGENDRA SETHI VS	K.C.SATAPATHY VS	// // ()
274	WP(C)/0021080/2022	STATE OF ODISHA AKRURA CHARAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0021081/2022	STATE OF ORISSA DANDAPANI PADHY VS	GOPINATH MISHRA VS	// // ()
276	WP(C)/0021082/2022	COMMISSIONER OF ENDOWMENT, ODISHA SRIKANTHA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0021083/2022	STATE OF ORISSA JYOTSNARANI GADNAYAK VS	S.P.NATH VS	// // ()
278	WP(C)/0021084/2022	THE PROJECT OFFICER, MCL, JHARSUGUDA PADMALOCHAN DHAR VS	SURYAKANTA JENA VS	// // ()
279	WP(C)/0021085/2022	STATE OF ODISHA SUSAMA SAMANTARAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0021086/2022	STATE OF ORISSA MAHANADI COALFIELDS LTD., ANGUL VS	DEBARAJ MOHANTY VS	// // ()
281	WP(C)/0021087/2022	KAMINI BEHERA M/S ABC TRANSCARRIERS PVT. LTD., BBSR VS	TUSHAR KANTI SATAPATHY VS	// // ()
282	WP(C)/0021088/2022	UNION OF INDIA ALLADINI SEJPADA VS	CHANDRA SEKHAR PANDA VS	// // ()
283	WP(C)/0021089/2022	STATE OF ODISHA LAXMIDHAR PADHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0021090/2022	NIHARIKA PALTASINGH VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
285	WP(C)/0021091/2022	KRISHNA CHANDRA TARAI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0021092/2022	MCL, ANGUL VS GAGAN CHANDRA PRADHAN	DEBARAJ MOHANTY VS	// 0 //
287	WP(C)/0021093/2022	MAHANADI COALFIELDS LTD., ANGUL VS JAGADANANDA SAHOO	DEBARAJ MOHANTY VS	// 0 //
288	WP(C)/0021094/2022	ANASUYA DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0021095/2022	BIBASCHA KUMAR KHATUA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
290	WP(C)/0021096/2022	PRANITA SARANGI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0021097/2022	KHIRODA KUMAR MISHRA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
292	WP(C)/0021098/2022	ASHOK KUMAR PATEL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0021099/2022	DIBYAJYOTI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
294	WP(C)/0021100/2022	SANEI BHOI VS KEDAR BHOI @ DAS	ANJAN KUMAR JENA VS	// 0 //
295	WP(C)/0021101/2022	KULAMANI NIAL	DILLIP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0021102/2022	SRIKRISHNA VIHAR DEVELOPMENT COMMITTEE, PRABHU PRASANNA BEHERA		//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0021103/2022	BIJAYA KUMAR MOHAPATRA	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021104/2022	PRAFULLA DAS	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021105/2022	MAHANADI COALFIELDS LTD. ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
		JAGADANANDA SAHOO		//
300	WP(C)/0021106/2022	DUKHISHYAM PRADHAN	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021107/2022	RAJENDRA PRASAD MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0021108/2022	MAHANADI COALFIELDS LTD. ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
		PADEI @ PADMANAV PRADHAN		//
303	WP(C)/0021109/2022	DR. SUDHANSU SEKHAR NAYAK	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021110/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
		SANTOSH KUMAR MOHANTY		//
305	WP(C)/0021111/2022	NIRANJAN PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0021112/2022	MAHENDRA BEHERA	TUSAR KUMAR MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0021113/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD. ANGUL VS PRADEEP SAHOO	DEBARAJ MOHANTY VS	// // 0 //
308	WP(C)/0021114/2022	SRIKANTA KUMAR PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
309	WP(C)/0021115/2022	DINGAR SUNA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
310	WP(C)/0021116/2022	MAHANADI COALFIELDS LTD. ANGUL VS KUHURU PRADHAN	DEBARAJ MOHANTY VS	// 0 //
311	WP(C)/0021117/2022	SAMBHUNATH BISWAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
312	WP(C)/0021118/2022	STATE OF ODISHA VS AKSHAYA KUMAR DASH	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
313	WP(C)/0021119/2022	SOMANATH CHOUDHURY VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
314	WP(C)/0021120/2022	SUBAS CHANDRA TRIPATHY VS NATIONAL ALUMINIUM COMPANY LTD.,BBSR	DAYANIDHI MISHRA VS	// 0 //
315	WP(C)/0021121/2022	MAHANADI COALFIELDS LTD. ANGUL VS JAGADANANDA SAHOO	DEBARAJ MOHANTY VS	// 0 //
316	WP(C)/0021122/2022	PARESWAR BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
317	WP(C)/0021123/2022	CHAKRADHAR JAGADALA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0021124/2022	ADHIKARI SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0021125/2022	KANANBALA SENAPATI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0021126/2022	PRASHANTA KUMAR DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0021127/2022	MAYADHAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0021128/2022	STATE OF ODISHA VS SAROJINI JENA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
323	WP(C)/0021129/2022	GADADHAR BEHURA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0021130/2022	STATE OF ODISHA VS MANORANJAN BEHERA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
325	WP(C)/0021131/2022	BISHNU CHARAN MAJHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
326	WP(C)/0021132/2022	KISHORE KUMAR MOHARANA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0021133/2022	STATE OF ODISHA VS AJAYA KUMAR SETHY	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
328	WP(C)/0021134/2022	SATYABRATA MAHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0021135/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
330	WP(C)/0021136/2022	SEEMA MURMU BHAKTA BANDHU SAHOO	BASUDEV BARIK	//
		VS	VS	0
331	WP(C)/0021137/2022	STATE OF ODISHA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
332	WP(C)/0021138/2022	BIJAY KUMAR TUDU STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
333	WP(C)/0021139/2022	BHIKARI CHARAN SETH PRASAN KUMAR SAHOO	BASUDEV BARIK	//
		VS	VS	0
334	WP(C)/0021140/2022	STATE OF ODISHA BASUDEV MALLIK	RAMDAS ACHARY	//
		VS	VS	0
335	WP(C)/0021141/2022	STATE OF ODISHA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
336	WP(C)/0021142/2022	SASWATI MOHANTY MITU BISWAL	BASUDEV BARIK	//
		VS	VS	0
337	WP(C)/0021143/2022	STATE OF ODISHA VARDHAMAN CHEMICAL INDUSTRIES, RAYAGADARAMDAS ACHARY		//
		VS	VS	0
338	WP(C)/0021144/2022	UNION OF INDIA SUSMITA KUMAR BALIARSINGH	NIRANJAN MAHARANA	//
		VS	VS	0
339	WP(C)/0021145/2022	STATE OF ODISHA MAHENDRA NATH PUHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0021146/2022	STATE OF ORISSA GIRISH CHANDRA BISWAL	RAMDAS ACHARY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		UNION OF INDIA		//
341	WP(C)/0021147/2022	BANITA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
342	WP(C)/0021148/2022	SAHIL SAHU	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
343	WP(C)/0021149/2022	GUNDICHA RANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
344	WP(C)/0021150/2022	DEBENDRA KUMAR BARIK	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
345	WP(C)/0021151/2022	M/S LORDS REALCON PVT. LTD.,BBSR	SOUMYA RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
346	WP(C)/0021152/2022	KANCHANMANI ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
347	WP(C)/0021153/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
		ANIMA BEHERA		//
348	WP(C)/0021154/2022	TRINATH NAYAK	LALIT NARAYAN PATRNAIK	//
		VS	VS	0
		SPECIAL SECY., TO GOVT. OF ODISHA		//
349	WP(C)/0021155/2022	AJIT DAS	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
350	WP(C)/0021156/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
		ASHOK KUMAR BHATTO MISHRA		//
351	WP(C)/0021157/2022	JAYANTA KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0021158/2022	ABHIJIT PANDA VS CHAIRMAN, IOCL, MUMBAI	RAMA CHANDRA JENA VS	// 0 //
353	WP(C)/0021159/2022	YUDHISTHER GUMASINGH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0021160/2022	AJAYA KUMAR PATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0021161/2022	STATE OF ODISHA VS GHASIRAM MURMU	MANOJ KUMAR KHUNTIA, AGA VS	// 0 //
356	WP(C)/0021162/2022	RADHARANI PATRA VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
357	WP(C)/0021163/2022	KAMALA LOCHAN DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0021164/2022	STATE OF ODISHA VS TRILOCHAN DEHURY	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
359	WP(C)/0021165/2022	AKSHAYA KUMAR SATRUSALYA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0021166/2022	TANMAY KUMAR JENA VS CHAIRMAN, S.T.A., CUTTACK	DEBASIS SAHOO VS	// 0 //
361	WP(C)/0021167/2022	BISHNUPRIYA MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0021168/2022	SHIBAJI BISI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0021169/2022	NARENDRA PRASAD SATAPATHY	DILLIP KUMAR MOHAPATRA	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0021170/2022	M/S ANIL KUMAR MAHALIK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		ADDL. COMMNR. OF STATE TAX(APPEAL), CUTTACK		//
365	WP(C)/0021171/2022	KABIRAJ PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0021172/2022	PRADEEP KUMAR PANDEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0021173/2022	BASANTA KUMAR BAHUBALENDRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0021174/2022	ULLASH CHANDRA PRADHAN	G.K.NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0021175/2022	SHREE GANESH FLY ASH BRICKS	PABITRA KUMAR BEHERA	//
		VS	VS	0
		AO AND CM, UCO BANK, BALASORE		//
370	WP(C)/0021176/2022	JHARANADEI KULADIPYA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021177/2022	NARAHARI SAHOO	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0021178/2022	ROHITASWA HARICHANDAN	G.K.NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0021179/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
		SADANANDA MARNDI		//
374	WP(C)/0021180/2022	BALAKRUSHNA JHARI	SAILABALA JENA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0021181/2022	STATE OF ODISHA STATE OF ODISHA VS AMARJAY DASH	MANOJA KUMAR KHUNTIA, AGA VS	// // 0 //
376	WP(C)/0021182/2022	BANCHHANIDHI PANDA VS STATE OF ORISSA	G.K.NANDA VS	// 0 //
377	WP(C)/0021183/2022	ARUN KUMAR RAY VS STATE OF ODISHA	JAGANATH PATNAIK VS	// 0 //
378	WP(C)/0021184/2022	JYOSHNAMAYI ROUT VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
379	WP(C)/0021185/2022	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
380	WP(C)/0021186/2022	NABIN PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
381	WP(C)/0021187/2022	PRAKASH CHANDRA DALUA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
382	WP(C)/0021188/2022	BIKASH AGRAWALLA VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
383	WP(C)/0021189/2022	KANAKLATA SAHOO VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
384	WP(C)/0021190/2022	PRANABANANDA SAHU VS STATE OF ORISSA	SWAPNA KUMAR OJHA VS	// 0 //
385	WP(C)/0021191/2022	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0021192/2022	SURESH KUMAR SAHOO VS THE SPECIAL LAND ACQUISITION OFFICER, TALCHER	SARTHAK PRADHAN VS	// 0 //
387	WP(C)/0021193/2022	GAYADHAR MUDULI VS ANNAPURNA MUDULI	SUSANTA KUMAR NATH VS	// 0 //
388	WP(C)/0021194/2022	SCHOOL MANAGING COMMITTEE OF NODAL HIGH SCHOOL, ANAPURNA VS STATE OF ORISSA	SANJAYA KUMAR DAS VS	// 0 //
389	WP(C)/0021195/2022	SUNIL KUMAR NAYAK VS THE UNION OF INDIA	B.S.PANIGRAHI VS	// 0 //
390	WP(C)/0021196/2022	M/S ANJALI MOTORS VS PNB, NEW DELHI	B.S.PANIGRAHI VS	// 0 //
391	WP(C)/0021197/2022	STATE OF ODISHA VS PRAVAT KUMAR JENA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
392	WP(C)/0021198/2022	SUDHANSU BEHERA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
393	WP(C)/0021199/2022	PADAN MALIK VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
394	WP(C)/0021200/2022	SATYA NARAYAN SAHU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
395	WP(C)/0021201/2022	STATE OF ODISHA VS LALIT KUMAR BISWAL	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
396	WP(C)/0021202/2022	NIRMAL KUMAR DAS VS UJJIVAN SMALL FINANCE BANK, SAHEED NAGAR	SANJAYA KUMAR DAS VS	// 0 //
397	WP(C)/0021203/2022	RADHAMOHAN NAYAK	BIBEKANANDA BHUYAN	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0021204/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	()
		THIOPHILA SABAR		//
399	WP(C)/0021205/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	()
		NILAKANTHA NAYAK		//
400	WP(C)/0021206/2022	SANTOSH BHOI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0021207/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	()
		BIJOY KUMAR HEMBRAM		//
402	WP(C)/0021208/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	()
		BIKASH CHANDRA NAYAK		//
403	WP(C)/0021209/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	()
		RAMACHANDRA BISWAL		//
404	WP(C)/0021210/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	()
		ALOK KUMAR BAL		//
405	WP(C)/0021211/2022	M/S. SRIKRISHNA ESTATE AND CONSTRUCTION PV PHANDEBIS KUMAR RATH		//
		VS	VS	()
		REAL ESTATE APPELLATE TRIBUNAL, BBSR		//
406	WP(C)/0021212/2022	MAA KALIKA BHANDAR	SOUFYA MISHRA	//
		VS	VS	()
		CM CUM AO, ORIENTAL BANK OF COMMERCE, HARYANA		//
407	ABLAPL/0010086/2022	JYOTIRMAYA MOHAPATRA	N.C.PATI	KHANTAPADA /431 /2017
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0010087/2022	SUBASH CHANDRA NAYAK	PRADIPTA KUMAR PATTANAYAK	BADAGODA P.S. /246 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010088/2022	STATE OF ODISHA SUDARSHAN PANDA VS	BISWARANJAN DALAI VS	// DHARMASALA /462 /2022 ()
410	ABLAPL/0010089/2022	STATE OF ODISHA BINOD KUMAR NAG VS	DEEPALI MAHAPATRA VS	// DEOGARH /520 /2022 ()
411	ABLAPL/0010090/2022	STATE OF ODISHA AJABUL KHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /147 /2022 ()
412	ABLAPL/0010091/2022	STATE OF ODISHA RUDRA NARAYAN TARASIA VS	PRAKASH CHANDRA MISHRA VS	// BARAMBA /135 /2022 ()
413	ABLAPL/0010092/2022	STATE OF ODISHA MAMATA NAIK VS	BHABANI SHANKAR DASPARIDA VS	// BANARAPAL /253 /2022 ()
414	ABLAPL/0010093/2022	STATE OF ODISHA AJAY KUMAR JENA @ SANTU VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /216 /2015 ()
415	ABLAPL/0010094/2022	STATE OF ODISHA SUBRATA KUMAR PADHY @ SUBRAT PADHI @ DONSUJIT KUMAR PATTNAIK VS	VS	// KODALA /143 /2008 ()
416	ABLAPL/0010095/2022	STATE OF ODISHA SUVENDU MOHANTY VS	DILLIP KUMAR PRADHAN VS	// DARGHA BAZAR /80 /2022 ()
417	ABLAPL/0010096/2022	STATE OF ODISHA TOFAN UDAYASINGH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /271 /2022 ()
418	ABLAPL/0010097/2022	STATE OF ODISHA GITANJALI SETHY VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /200 /2022 ()
419	ABLAPL/0010098/2022	STATE OF ODISHA MURALIDHAR MAHARANA VS	BIDYALOK MOHAPATRA VS	// NIALI /335 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010099/2022	KANTI MIRDHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	KATARBAGA /61 /2022 () //
421	ABLAPL/0010100/2022	MAHENDRA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JATNI P.S. /279 /2022 () //
422	ABLAPL/0010101/2022	AMRIT KUMAR SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BHARATPUR PS /319 /2022 () //
423	ABLAPL/0010102/2022	RAJESH KHOSLA VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /163 /2022 () //
424	ABLAPL/0010103/2022	ASIF IQBAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
425	ABLAPL/0010104/2022	SATYABRATA BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /169 /2017 () //
426	ABLAPL/0010105/2022	PANDAB PAIKRAY VS STATE OF ODISHA	RAGHUNATH BISWAL VS	JODAPADAR /15 /2021 () //
427	ABLAPL/0010106/2022	ANJAN KUMAR BEHERA @ ANJAN DHIR VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BALIAPAL /89 /2022 () //
428	ABLAPL/0010107/2022	DUKHISHYAM BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /54 /2022 () //
429	ABLAPL/0010108/2022	SUDARSAN SETHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /389 /2022 () //
430	ABLAPL/0010109/2022	BHAGABAN BISWAL VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SARANAKUL /105 /2021 () //
431	ABLAPL/0010110/2022	DILLIP KUMAR PRATHIARI @ DILLIP PADHIARY	BIJAYA KUMAR PARIDA (2)	ODAGAON /65 /2007

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0010111/2022	STATE OF ODISHA CHANDAN KUMAR JENA	SURYA NARAYAN MISHRA	// KONARK /169 /2022
		VS	VS	()
433	ABLAPL/0010112/2022	STATE OF ODISHA BANSIDHAR SAHOO	DAITARI BISWAL	// ERASAMA /216 /2022
		VS	VS	()
434	ABLAPL/0010113/2022	STATE OF ODISHA SAROJ DEHURY	HAREKRUSHNA DASH	// RAMACHANDAPUR /139 /2022
		VS	VS	()
435	ABLAPL/0010114/2022	STATE OF ODISHA BIDYADHAR HARIJAN	TUKUNA KUMAR MISHRA	// DABUGAM /120 /2022
		VS	VS	()
436	ABLAPL/0010115/2022	STATE OF ODISHA PRATAP KUMAR BARIK	SURYA NARAYAN MISHRA	// KAKATAPUR /251 /2021
		VS	VS	()
437	ABLAPL/0010116/2022	STATE OF ODISHA PRUTHIRAJ SAMANTARAY @ DIPU	DEBASHIS ROURAY	// RANPUR /107 /2022
		VS	VS	()
438	ABLAPL/0010117/2022	STATE OF ODISHA SANATAN PRADHAN	SUSHANTA HARICHANDAN	// SUNDARGARH SADAR /116 /2022
		VS	VS	()
439	ABLAPL/0010118/2022	STATE OF ODISHA SABITARANI DHAL	SAROJ KUMAR DASH	// COLLIERY /377 /2022
		VS	VS	()
440	ABLAPL/0010119/2022	STATE OF ODISHA KUNI SAHOO	PRASANNA KUMAR MISHRA	// PARJANG /358 /2022
		VS	VS	()
441	ABLAPL/0010120/2022	STATE OF ODISHA RANIA BEHERA	SOUBHAGYA LAXMI PATNAIK	// RAMBHA (KHALLIKOTE) /334 /2022
		VS	VS	()
442	ABLAPL/0010121/2022	STATE OF ODISHA AKSHAYA SAMAL	JAYAKRISHNA MOHAPATRA	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010122/2022	STATE OF ODISHA ASHUTOSH PRAHARAJ VS	RAMESH KUMAR SAHU VS	// NARASINGHPUR /160 /2022 ()
444	ABLAPL/0010123/2022	STATE OF ODISHA DIPTI RANJAN BEHERA VS	SMRUTI RANJAN ROUT VS	// THELKOLOI PS /205 /2022 ()
445	ABLAPL/0010124/2022	STATE OF ODISHA SRIKANTA PARIDA VS	GYANA RANJAN MOHANTY VS	// ANGUL TOWN /421 /2022 ()
446	ABLAPL/0010125/2022	STATE OF ODISHA ARAKSHIT SAHOO @ PARIKHITA SAHOO @ ARAKSHIT SAHOO VS	SMRUTI RANJAN MOHANTY VS	// NIHALPRASAD /141 /2020 ()
447	ABLAPL/0010126/2022	STATE OF ODISHA S. SABITA PATRO VS	ANIRUDHA DAS VS	// POTTANGI /96 /2022 ()
448	ABLAPL/0010127/2022	STATE OF ODISHA SUBRAT MANDAL VS	PARSURAM PANDA VS	// Tantiapal Marine /35 /2021 ()
449	ABLAPL/0010128/2022	STATE OF ODISHA PRALAYA RANJAN SATAPATHY @ TOFAN SATAPATHY VS	CHANDAN BIHARI SINGH VS	// BALIANTA P.S. /16 /2022 ()
450	ABLAPL/0010129/2022	STATE OF ODISHA RAMESH @ ADITYA SHARMA VS	PRABIR KUMAR RAY VS	// MAHILA P.S.(BBSR) /52 /2022 ()
451	ABLAPL/0010130/2022	STATE OF ODISHA MANAS RANJAN PALEI VS	SUKANTA KUMAR NAYAK VS	// KEONJHAR SADAR /315 /2022 ()
452	ABLAPL/0010131/2022	STATE OF ODISHA SURYAKANTA MUDULI VS	BIDYALOK MOHAPATRA VS	// LINGARAJ P.S. /143 /2022 ()
453	ABLAPL/0010132/2022	STATE OF ODISHA RAJESH SAHOO @ RAKESH @ SAGAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// COLLIERY /401 /2022 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0010133/2022	CHUMKI PRADHAN @ PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	LOISINGHA(BOLANGIR) /243 /2022 () //
455	ABLAPL/0010134/2022	PANCHANAN DASH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KUAKHIA /409 /2021 () //
456	ABLAPL/0010135/2022	RUSHI PRASAD NAHAK VS STATE OF ODISHA	SUBHAM SHARMA VS	BAIDYANATHPUR /185 /2022 () //
457	ABLAPL/0010136/2022	RUSHI PRASAD NAHAK VS STATE OF ODISHA	SUBHAM SHARMA VS	S.P.(CID-CRL),CUTTACK /9 /2021 () //
458	ABLAPL/0010137/2022	LALITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /177 /2022 () //
459	ABLAPL/0010138/2022	GOBARDHAN NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /336 /2022 () //
460	ABLAPL/0010139/2022	LAKINATHA HARIJAN @ PANAKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	DABUGAM /120 /2022 () //
461	ABLAPL/0010140/2022	RASHMI @ RASHMI RANJAN KANDI VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	BRAHMAGIRI /160 /2022 () //
462	ABLAPL/0010141/2022	RANJAN KUMAR SETHI VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	NUAGAON /135 /2022 () //
463	ABLAPL/0010142/2022	DINESH BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	TUREIKELA /127 /2022 () //
464	ABLAPL/0010143/2022	SUSAMA BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KAKATAPUR /85 /2019 () //
465	ABLAPL/0010144/2022	DAKUA @ BIPIN NAYAK	SURYA NARAYAN MISHRA	SATYABADI /225 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010145/2022	STATE OF ODISHA DINABANDHU NAG	BHARAT BHUSAN ROUSTRAY	// BARGARH SADAR /245 /2022
		VS	VS	()
467	ABLAPL/0010146/2022	STATE OF ODISHA SAGARJIT DHAL @ SAGARJIT DHALA	SURYAKANTA DWIBEDI	// FATEGARH /137 /2022
		VS	VS	()
468	ABLAPL/0010147/2022	STATE OF ODISHA DIPAKA BHUYAN @ DIPAK KUMAR BHUYAN	SURYAKANTA DWIBEDI	// SALIPUR /244 /2022
		VS	VS	()
469	ABLAPL/0010148/2022	STATE OF ODISHA PRAVAKAR SUBUDHI	SANJIB KUMAR BHANJADEO	// KHURDA P.S. /53 /2019
		VS	VS	()
470	ABLAPL/0010149/2022	STATE OF ODISHA RASHMI @ RASHMI RANJAN KANDI	DILLIP KUMAR MOHARANA	// BRAHMAGIRI /161 /2022
		VS	VS	()
471	ABLAPL/0010150/2022	STATE OF ODISHA ARUN KUMAR NAYAK @ BABU	JYOTIRMAYA SAHOO	// TIRTOL /109 /2016
		VS	VS	()
472	ABLAPL/0010151/2022	STATE OF ODISHA TAPAN PRASAD DASH	ANUPAM DASH	// BAIDYANATHPUR /18 /2022
		VS	VS	()
473	ABLAPL/0010152/2022	STATE OF ODISHA BILASINI BEHERA	JAJATI KESHARI KHUNTIA	// BALASORE TOWN /31 /2021
		VS	VS	()
474	ABLAPL/0010153/2022	STATE OF ODISHA BIRSINGH MAJHI	UMAKANTA BARIK	// UMERKOTE /303 /2022
		VS	VS	()
475	ABLAPL/0010154/2022	STATE OF ODISHA SUSANTA KUMAR NAYAK	LAXMI NARAYAN RAYATSINGH	// / /0
		VS	VS	()
476	ABLAPL/0010155/2022	STATE OF ODISHA PRADEEP KUMAR SAMAL	L.N.RAYATSINGH	// / /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	ABLAPL/0010156/2022	STATE OF ODISHA BISWAJIT NAYAK @ BABU VS	JYOTIRMAYA SAHOO VS	// TIRTOL /109 /2016 ()
478	ABLAPL/0010157/2022	STATE OF ODISHA SOMANATH BEHERA @ PIKUNU VS	SANTOSH CHANDRA ATABUDHI VS	// / /0 () //

# ORISSA HIGH COURT

MISC CASES FILED on :17/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
2	4/2022 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
3	4/2022 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
4	16/2022 CRLMA/227/2022	TRILOCHAN KARA-MP	J.N.PANDA
5	33/2022 WPCRL/68/2022	PRAMOD KU.DAS-MP	PADMANAVA BHUTIA
6	34/2022 WPC(T)/123/2017	KRUSHNA CHANDRA MOHANTY-MP	M/S SARAT KUMAR ACHARYA
7	34/2022 WPC(T)/123/2017	KRUSHNA CHANDRA MOHANTY-MP	M/S SARAT KUMAR ACHARYA
8	37/2022 OJC/688/1985	PARSURAM-MP	M/S.S.D.DAS
9	106/2022 LAA/34/2010	STATE-MP	ASC
10	107/2022 LAA/34/2010	STATE-MP	ASC
11	108/2022 LAA/34/2010	STATE-MP	ASC
12	109/2022 LAA/4/2011	STATE-MP	A.G and ASC
13	110/2022 LAA/4/2011	STATE-MP	A.G and ASC
14	111/2022 LAA/4/2011	STATE-MP	A.G and ASC
15	153/2022 CMAPL/366/2022	NARAYAN PARIDA-MP	ADV.
16	168/2022 SA/381/2000	NARENDRA CHAND-MP	
17	169/2022 SA/381/2000	NARENDRA CHAND-MP	
18	170/2022 SA/381/2000	NARENDRA CHAND-MP	
19	171/2022 SA/381/2000	NARENDRA CHAND-MP	
20	172/2022 SA/159/2000	BACHU VISWANATH-MP	M/S DAYANANDA MOHAPATRA
21	183/2022 MATA/155/2019	MANAS RANJAN NAYAK-MP	JITENDRA SAMANTARAY
22	201/2022 RVWPET/193/2022	M/S.MAHANADI COALFIELDS LTD.(MCL)-MP	RAMESH CHANDRA JENA
23	202/2022 RVWPET/194/2022	STATE BANK OF INDIA-MP	AKHAYA KUMAR MISHRA
24	203/2022 RVWPET/195/2022	ASHOK JENA-MP	SOUMYA MISHRA
25	204/2022 RVWPET/196/2022	SAFOORA BEGUM-MP	ADV.
26	247/2022	JAGANNATH JENA-MP	

27	RPFAM/18/2019 288/2022 CRLMP/1720/2022	CHANDAN HAZRA-MP	NALINI KANTA SAHOO
28	352/2022 TRP(C)/311/2022	SUMAN DAS-MP	SANGRAM MISHRA
29	353/2022 TRP(C)/312/2022	KANITHISAUJANYA-MP	PRASANNA KUMAR MISHRA
30	354/2022 TRP(C)/313/2022	SUBHASHREE SATPATHY-MP	PRAVAT KUMAR MOHANTY
31	355/2022 TRP(C)/11/2022	LAXMI PRIYA SETHI-MP	BIBEKANANDA BHUYAN
32	496/2022 FAO/335/2022	PREM PRAKASH PUROHIT-MP	DILLIP KUMAR MOHAPATRA
33	526/2022 CRLREV/390/2022	BABULA SETHI-MP	RANJITA DHAL
34	527/2022 CRLREV/390/2022	BABULA SETHI-MP	RANJITA DHAL
35	528/2022 CRLREV/390/2022	BABULA SETHI-MP	RANJITA DHAL
36	529/2022 CRLREV/391/2022	SIBA CHARAN NAYAK-MP	SOURA CHANDRA MOHAPATRA
37	530/2022 CRLREV/391/2022	SIBA CHARAN NAYAK-MP	SOURA CHANDRA MOHAPATRA
38	531/2022 CRLREV/393/2022	PRAFULLA NAIK-MP	BIBHUDANANDA MOHAPATRA
39	532/2022 CRLREV/394/2022	A. SAROJ KUMAR PATRO-MP	SK. ZAFARULLA
40	826/2022 WPC(OAC)/4624/2015	SURAJ KUMAR NAYAK-MP	GOPINATH MISHRA
41	827/2022 WPC(OAC)/1027/2016	KRUSHNA SIKA-MP	M/S R.B MOHAPATRA
42	839/2022 CMP/768/2022	MANILAL AGRAWAL-MP	UPENDRA KUMAR SAMAL
43	840/2022 CMP/769/2022	ASHOK SHA-MP	NARAYAN PRASAD PARIJA
44	841/2022 CMP/770/2022	ANNAPURNA PANDA-MP	DEEPALI MAHAPATRA
45	842/2022 CMP/438/2019	KAMAL KUMAR BHAWASINKA-MP	M/S.SANDIPANI MISRA
46	843/2022 CMP/430/2022	UNION OF INDIA-MP	ALOK KUMAR MOHANTY, C.G.C.
47	844/2022 CMP/772/2022	NARAYAN PRASAD DAS-MP	PANCHANAN PANIGRAHI
48	845/2022 CMP/593/2022	RADHA MOHAN MOHANTY-MP	
49	846/2022 CMP/773/2022	AJAY AGARWALA-MP	BISHNU PRASAD SARANGI
50	847/2022 CMP/775/2022	PRATAP CHANDRA BEHERA-MP	SAMIR KUMAR MISHRA
51	848/2022 CMP/777/2022	PRASANNA KUMAR KHUNTIA-MP	PRONOY MOHANTY
52	849/2022 CMP/779/2022	M/S-P.K.ENTERPRISES-MP	BIBEKANANDA BHUYAN
53	850/2022 CMP/780/2022	SANJAY KUMAR PATTNAIK-MP	SUMAN MODI
54	851/2022 CMP/781/2022	KISHORI MOHAN CHAMUPATY-MP	PRAFULLA KUMAR RATH
55	874/2022 RSA/156/2021	URMILA LENKA-MP	DURGA PRASAD PRADHAN
56	875/2022 RSA/301/2003	PRAFULLA CH.MISHRA-MP	M/S.S.P.MISRA
57	876/2022 RSA/301/2003	PRAFULLA CH.MISHRA-MP	M/S.S.P.MISRA

58	877/2022 RSA/301/2003	PRAFULLA CH.MISHRA-MP	M/S.S.P.MISRA
59	892/2022 MACA/415/2022	BABITA OJHA@MOHARANA-MP	SASHIBHUSAN DAS
60	893/2022 MACA/415/2022	BABITA OJHA@MOHARANA-MP	SASHIBHUSAN DAS
61	894/2022 MACA/416/2022	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
62	895/2022 MACA/671/2011	N.I.A.CO.LTD.-MP	M/S.SUSANTA KU.DASH
63	896/2022 MACA/417/2022	THE DIVL.MANAGER, M/S.NATIONALINSURANCE CO. LTD.-MP	PRANRASH KUMAR MOHANTY
64	896/2022 MACA/417/2022	THE DIVL.MANAGER, M/S.NATIONALINSURANCE CO. LTD.-MP	PRANRASH KUMAR MOHANTY
65	897/2022 MACA/77/2018	DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.-MP	M.S.RADHAMOHAN MOHANTY
66	898/2022 MACA/401/2022	AUTHORIZED SIGNATORY CHOLAMANDALAM MS GENERAL INSURANCE CO. L.T.D-MP	
67	1135/2022 ABLAPL/9568/2022	PRADEEP RANSINGH-MP	
68	1136/2022 ABLAPL/7970/2022	SARBASWAR @ SARBESWARA BEHERA-MP	
69	1137/2022 ABLAPL/890/2022	HEMA@ HEMANDRA SARDAR-MP	
70	1138/2022 ABLAPL/2407/2021	JAGANNATH PATRA @ JAGA-MP	
71	1139/2022 ABLAPL/896/2022	JAYANTA KUNDU-MP	
72	1140/2022 ABLAPL/8246/2021	SANJAYA KUMAR PAL-MP	
73	1141/2022 ABLAPL/6499/2021	KAUSHALYA BARIK-MP	
74	1142/2022 ABLAPL/7730/2022	BRUNDABAN GURU-MP	
75	1143/2022 ABLAPL/2076/2021	KHUSBOO AGARWAL-MP	
76	1144/2022 ABLAPL/1449/2020	CHHABI @ SABITA JENA-MP	
77	1145/2022 ABLAPL/5527/2022	PABITRA RANJAN SAHOO-MP	
78	1146/2022 ABLAPL/8046/2022	BISWESWAR BISHI-MP	
79	1147/2022 ABLAPL/7097/2021	RAJENDRA KUMAR PANIGRAHI-MP	
80	1148/2022 ABLAPL/7097/2021	RAJENDRA KUMAR PANIGRAHI-MP	
81	1149/2022 ABLAPL/8298/2022	AJIT KUMAR MAHANA @ BAPI-MP	
82	1150/2022 ABLAPL/328/2022	MAKARA @ MAHESH DALEI-MP	
83	1151/2022 ABLAPL/10333/2021	JASHA @ DASARATHA NAYAK-MP	
84	1152/2022 ABLAPL/4314/2021	DOMU PUJARI-MP	
85	1153/2022 ABLAPL/6407/2022	SURU TIU @ PURTY-MP	
86	1154/2022 ABLAPL/8087/2021	CHANDAN BEHERA-MP	
87	1155/2022 ABLAPL/8910/2022	SIBA @ SIBASUNDAR ARANA-MP	PRASANT KUMAR BARIK
88	1156/2022 ABLAPL/9288/2015	SANTOSH KU.BEHERA-MP	
89	1286/2022	DEBASIS MOHANTY-MP	DEEPAK KU SAHOO

90	CRLA/673/2022 1287/2022	DEBASIS MOHANTY-MP	DEEPAK KU SAHOO
91	CRLA/673/2022 1288/2022	KARAN KUMAR KANHAR-MP	MAHES DAS
92	CRLA/674/2022 1289/2022	KARAN KUMAR KANHAR-MP	MAHES DAS
93	CRLA/674/2022 1290/2022	BRAJA @ BRAJA KISHORE JENA-MP	AMULYA RATNA PANDA
94	CRLA/676/2022 1291/2022	BRAJA @ BRAJA KISHORE JENA-MP	AMULYA RATNA PANDA
95	CRLA/676/2022 1292/2022	GODHI @ MARKANDA JENA-MP	AMULYA RATNA PANDA
96	CRLA/677/2022 1293/2022	GODHI @ MARKANDA JENA-MP	AMULYA RATNA PANDA
97	CRLA/677/2022 1294/2022	RAMESH JENA-MP	M/S.ANIRUDHA DAS
98	CRLA/536/2015 1295/2022	SALILA KUMAR PATTNAIK @ TARINI-MP	ABHAYA KUMAR PARIDA
99	CRLA/679/2022 1296/2022	SALILA KUMAR PATTNAIK @ TARINI-MP	ABHAYA KUMAR PARIDA
100	CRLA/679/2022 1297/2022	SUBRAT KUMAR NAYAK-MP	DAYANANDA MOHAPATRA
101	CRLA/680/2022 1298/2022	SUBRAT KUMAR NAYAK-MP	DAYANANDA MOHAPATRA
102	CRLA/680/2022 1299/2022	SK. AKHTAR HOSSAIN @ KALU-MP	MD. GOLAM MADANI
103	CRLA/681/2022 1300/2022	SK. AKHTAR HOSSAIN @ KALU-MP	MD. GOLAM MADANI
104	CRLA/681/2022 1301/2022	P.NOKEYA-MP	M/S.G.P.DUTTA, M/S.BIJAYALAXMI TRIPATHY, BINAI
105	CRLA/455/2012 1302/2022	MANOJ NAYAK-MP	KEDAR CHANDRA SARANGI
106	CRLA/682/2022 1303/2022	MAMATAMAYEE PATRA-MP	M/S.PARTHA SARATHI DAS
107	CRLA/425/2016 1304/2022	MANA@MANA RANJAN MALLICK-MP	M/S.PRASANTA KUMAR NANDA,DEBASISH SARANGI
108	CRLA/215/2018 1465/2022	PRADEEP SAHU-MP	S.S.RAY 2
109	BLAPL/7280/2022 1466/2022	SAGAR NAYAK @ ALOCK-MP	BIBHU PRASAD CHHUALSINGH
110	BLAPL/5693/2022 1467/2022	SARBESAR PRADHAN @ TAPU-MP	BHARAT BHUSAN ROUSTRAY
111	BLAPL/6655/2022 1468/2022	BULU @ ACHUTANANDA MISHRA-MP	SATYABRATA PANDA
112	BLAPL/4451/2022 1469/2022	RAB BIBI @ RAMENA BIBI-MP	SURYAKANTA DWIBEDI
113	BLAPL/6603/2022 1470/2022	BASANTA PATTNAIK-MP	SIDDHARTHA SAMAL
114	BLAPL/1154/2022 1471/2022	BASANTA PATTNAIK-MP	SIDDHARTHA SAMAL
115	BLAPL/717/2022 1472/2022	IDME MADVI-MP	
116	BLAPL/5887/2019 1473/2022	SASHIKANT BEHERA-MP	PRAVASH CHANDRA JENA M/S.BHBANI SHANKAR D
117	BLAPL/1377/2021 1474/2022	ADYAJYOTI NAYAK-MP	MANORANJAN MISHRA
118	BLAPL/3593/2022 1475/2022	SAMI ULLAHA SIDDIQUI-MP	RAJIB LOCHAN PATTNAIK
119	BLAPL/4523/2022 1476/2022	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
120	BLAPL/724/2020 1477/2022	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
	BLAPL/437/2021		

121	1478/2022 BLAPL/428/2021	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
122	1479/2022 BLAPL/3029/2020	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
123	1480/2022 BLAPL/3030/2020	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
124	1481/2022 BLAPL/911/2020	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
125	1482/2022 BLAPL/722/2020	RAGHUNATH BEHERA-MP	SUSANTA KUMAR NATH
126	1483/2022 BLAPL/7643/2022	RANA MUNA DORA-MP	BIDYALOK MOHAPATRA
127	1776/2022 CRLMC/3534/2011	RAMAKANTA MALLICK-MP	M/S.DEBI PRASAD DHAL
128	1777/2022 CRLMC/2236/2022	MANAS PALEI-MP	BIBHUTI BHUSAN MISHRA
129	1778/2022 CRLMC/2239/2022	NIRAKAR BEJ-MP	MANOJ KUMAR PANDA
130	1779/2022 CRLMC/2242/2022	PAPU NAIK-MP	PANCHANAN PANIGRAHI
131	1780/2022 CRLMC/2243/2022	MRUTYUNJAY DAS-MP	SMRUTI RANJAN MOHAPATRA
132	1781/2022 CRLMC/2244/2022	HARIHAR MISHRA-MP	BANSHIDHAR BAUG
133	1782/2022 CRLMC/2245/2022	HARIHAR MISHRA-MP	BANSHIDHAR BAUG
134	1783/2022 CRLMC/1308/2015	PRATAP@PRAKASH RAULA-MP	
135	1784/2022 CRLMC/2246/2022	SUDHANSU SEKHAR BHUYAN-MP	SUBIR PALIT
136	1785/2022 CRLMC/2247/2022	CHATURBHUJA KHAMARY-MP	BHABANI SHANKAR DASPARIDA
137	2743/2022 WA/830/2021	PRANIP KUMAR PRADHAN-MP	
138	2744/2022 WA/530/2016	JYOTIRINDRA NARAYAN BHANJA DEO-MP	M/S.J.R.DASH
139	2745/2022 WA/1108/2022	STATE OF ODISHA-MP	SHIBANI SHANKAR PRADHAN, A.G.A
140	2746/2022 WA/1108/2022	STATE OF ODISHA-MP	SHIBANI SHANKAR PRADHAN, A.G.A
141	2747/2022 WA/1110/2022	STATE BANK OF INDIA-MP	AKHAYA KUMAR MISHRA
142	2748/2022 WA/1111/2022	NIRMAL KUMAR SAHOO-MP	SIDHARTHA MISHRA (1)
143	2749/2022 WA/1111/2022	NIRMAL KUMAR SAHOO-MP	SIDHARTHA MISHRA (1)
144	11221/2022 WP(C)/20994/2022	DEBABRATA SAHU-MP	CHITRASEN PARIDA
145	11222/2022 WP(C)/4416/2022	MANU JHANKAR-MP	UPENDRA KUMAR SAMAL
146	11223/2022 WP(C)/38086/2021	SUBASH CHANDRA SAHOO-MP	MANOJA KUMAR KHUNTIA
147	11224/2022 WP(C)/20996/2022	MUNA PANI-MP	A.SANGANERIA
148	11225/2022 WP(C)/19696/2022	NALIN KUMAR SWAIN-MP	
149	11226/2022 WP(C)/19697/2022	NALIN KUMAR SWAIN-MP	
150	11227/2022 WP(C)/21006/2022	SAMARENDRA MOHAPATRA-MP	GYANA RANJAN SETHI
151	11228/2022 WP(C)/29256/2021	SAMIR KUMAR PATRA-MP	KALI PRASANNA MISHRA
152	11229/2022	M/S SAI SABURI HOSPITALS PVT. LTD.,BBSR-MP	SANTANU KUMAR SARANGI



153	WP(C)/40109/2021 11230/2022	GOURANGA CHANDRA PRADHAN-MP	AKSHAYA KUMAR PANDEY
154	WP(C)/21013/2022 11231/2022	UPENDRA NAYAK-MP	CHANDRAKANTA NAYAK
155	WP(C)/21015/2022 11232/2022	NARENDRA NAYAK-MP	CHANDRAKANTA NAYAK
156	WP(C)/21018/2022 11233/2022	PROF. SANJIV MITTAL-MP	KOUSIK ANANDA GURU
157	WP(C)/21019/2022 11234/2022	ASHOK KU. NAYAK-MP	SUSANTA KUMAR MISHRA
158	WP(C)/21021/2022 11235/2022	BISWA MOHAN BHOI-MP	SAMEER KUMAR DAS
159	WP(C)/21024/2022 11236/2022	BANDANA MOHANTY-MP	NIRMAL RANJAN ROUTRAY
160	WP(C)/21026/2022 11237/2022	INDRANI BISWAL-MP	SAMEER KUMAR DAS
161	WP(C)/21025/2022 11238/2022	PREMANANDA SATAPATHY-MP	NALINI KANTA DASH
162	WP(C)/21027/2022 11239/2022	MANASMITA BEHERA-MP	JAJATI KESHARI KHUNTIA
163	WP(C)/19976/2022 11240/2022	NARAYAN BEHERA-MP	HRUDANANDA MOHAPATRA
164	WP(C)/20179/2022 11241/2022	SK REHEMAT ALI-MP	BHAWANI SANKAR PANIGRAHI
165	WP(C)/21030/2022 11242/2022	SEEMA NAYAK-MP	T.K.J.SAMANTA
166	WP(C)/21033/2022 11243/2022	SATYBRAT SANJIB KUMAR NAYAK-MP	T.K.J.SAMANTA
167	WP(C)/21034/2022 11245/2022	BRAJA KISHORE NAYAK-MP	S.D.DAS
168	WP(C)/32024/2021 11246/2022	BANAMALI JENA-MP	UMAKANT SAHOO
169	WP(C)/21035/2022 11247/2022	SHANKARLAL DANDASENA-MP	M/S.S.MOHAPATRA
170	WP(C)/13895/2019 11248/2022	DR. ARCHANA KANUNGO-MP	DEVASHIS PANDA
171	WP(C)/21038/2022 11249/2022	KISHORE KUMAR BHANJA-MP	SYAMALENDU PATTNAIK
172	WP(C)/21041/2022 11250/2022	KISHORE KUMAR BHANJA-MP	SYAMALENDU PATTNAIK
173	WP(C)/21043/2022 11251/2022	ARUNA KUMAR NANDA-MP	SIDHESWAR MOHANTY
174	WP(C)/20159/2022 11252/2022	ASHISHA KUMAR MAHAPATRA-MP	SIDHESWAR MOHANTY
175	WP(C)/20151/2022 11253/2022	BASANT KUMAR SAHOO-MP	SIDHESWAR MOHANTY
176	WP(C)/20155/2022 11254/2022	RAMESH CHANDRA MOHANTY-MP	SIDHESWAR MOHANTY
177	WP(C)/20149/2022 11255/2022	BRANCH MANAGER, THE URBAN CO-OPERATIVE BANK LTD, PO	MINORANJAN MISHRA
178	WP(C)/21048/2022 11256/2022	SK IFTAKHAR-MP	PRAJIT KUMAR PRADHAN
179	WP(C)/21051/2022 11257/2022	SANTOSH KU.RATH-MP	M/S
180	WP(C)/8472/2014 11258/2022	H.L.INFRASTRUCTURE-MP	SUKANTA KUMAR DALAI
181	WP(C)/21065/2022 11259/2022	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
182	WP(C)/21066/2022 11260/2022	CHINTAMANI PALLAI-MP	SAMARENDRA BAHADUR
183	WP(C)/21068/2022 11261/2022	DIGAMBAR ROUT-MP	NITYANANDA BEHURIA
	WP(C)/21070/2022		

184	11262/2022 WP(C)/1392/2016	RAMA CHANDRA DASH-MP	SURYAKANTA DASH
185	11263/2022 WP(C)/21850/2013	SWARNALATA JETHY-MP	M/S.BHAKTAHARI MOHANTY
186	11264/2022 WP(C)/18712/2014	JAY PRAKASH SHAW and-MP	M/S.RANJAN KU.ROUT
187	11265/2022 WP(C)/21084/2022	PADMALOCHAN DHAR-MP	SURYAKANTA JENA
188	11266/2022 WP(C)/21086/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
189	11267/2022 WP(C)/21086/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
190	11268/2022 WP(C)/21087/2022	M/S ABC TRANSCARRIERS PVT. LTD., BBSR-MP	TUSHAR KANTI SATAPATHY
191	11269/2022 WP(C)/21090/2022	NIHARIKA PALTASINGH-MP	SATYABRATA MOHANTY
192	11270/2022 WP(C)/21093/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
193	11271/2022 WP(C)/21093/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
194	11272/2022 WP(C)/21092/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
195	11273/2022 WP(C)/21092/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
196	11274/2022 WP(C)/21100/2022	SANEI BHOI-MP	ANJAN KUMAR JENA
197	11275/2022 WP(C)/19343/2022	SUDHIR KUMAR PADHI-MP	RABINARAYAN MOHANTY
198	11276/2022 WP(C)/21103/2022	BIJAYA KUMAR MOHAPATRA-MP	S.K.SAMAL
199	11277/2022 WP(C)/21050/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
200	11278/2022 WP(C)/21105/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
201	11279/2022 WP(C)/21105/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
202	11280/2022 WP(C)/21108/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
203	11281/2022 WP(C)/21108/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
204	11282/2022 WP(C)/21053/2022	DEPUTY DIRECTOR, MODEL STUDIES AND RESEARCH, Bhubaneswar	SHANKHUPRASAD PANDA, AGA
205	11283/2022 WP(C)/21112/2022	MAHENDRA BEHERA-MP	TUSAR KUMAR MISHRA
206	11284/2022 WP(C)/21113/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
207	11285/2022 WP(C)/21113/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
208	11286/2022 WP(C)/21116/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
209	11287/2022 WP(C)/21116/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
210	11288/2022 WP(C)/21057/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
211	11289/2022 WP(C)/21121/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
212	11290/2022 WP(C)/21121/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
213	11291/2022 WP(C)/21062/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
214	11292/2022 WP(C)/12796/2016	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY	CHANDRANWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
215	11293/2022	BASUDEV MALLIK-MP	RAMDAS ACHARY

216	WP(C)/21140/2022 11294/2022	VARDHAMAN CHEMICAL INDUSTRIES, RAYAGADA-MP	RAMDAS ACHARY
217	WP(C)/21143/2022 11295/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
218	WP(C)/21110/2022 11296/2022	GIRISH CHANDRA BISWAL-MP	RAMDAS ACHARY
219	WP(C)/21146/2022 11297/2022	DEBENDRA KUMAR BARIK-MP	BIBHUTI KESHARI BISWAL
220	WP(C)/21150/2022 11298/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
221	WP(C)/21118/2022 11299/2022	ABHIJIT PANDA-MP	RAMA CHANDRA JENA
222	WP(C)/21158/2022 11300/2022	TRINATH NAYAK-MP	LALIT NARAYAN PATTNAIK
223	WP(C)/21154/2022 11301/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
224	WP(C)/21128/2022 11302/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
225	WP(C)/21130/2022 11303/2022	M/S ANIL KUMAR MAHALIK-MP	UMESH CHANDRA BEHURA
226	WP(C)/21170/2022 11304/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
227	WP(C)/21133/2022 11305/2022	SHREE GANESH FLY ASH BRICKS-MP	PABITRA KUMAR BEHERA
228	WP(C)/21175/2022 11306/2022	JHARANADEI KULADIPYA-MP	JAJATI KESHARI KHUNTIA
229	WP(C)/21176/2022 11307/2022	NARAHARI SAHOO-MP	GOPINATH MISHRA
230	WP(C)/21177/2022 11308/2022	BALAKRUSHNA JHARI-MP	SAILABALA JENA
231	WP(C)/21180/2022 11309/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
232	WP(C)/21137/2022 11310/2022	PRATAP KUMAR PRADHAN-MP	RAJJEET ROY
233	WP(C)/21185/2022 11311/2022	NABIN PRADHAN-MP	SAILABALA JENA
234	WP(C)/21186/2022 11312/2022	ARUN KUMAR RAY-MP	JAGANATH PATTNAIK
235	WP(C)/21183/2022 11313/2022	PRAKASH CHANDRA DALUA-MP	SWADHIN KESARI SINGH
236	WP(C)/21187/2022 11314/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
237	WP(C)/21135/2022 11315/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
238	WP(C)/21138/2022 11316/2022	SURESH KUMAR SAHOO-MP	SARTHAK PRADHAN
239	WP(C)/21192/2022 11317/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
240	WP(C)/21141/2022 11318/2022	SURESH KUMAR SAHOO-MP	SARTHAK PRADHAN
241	WP(C)/21192/2022 11319/2022	GAYADHAR MUDULI-MP	SUSANTA KUMAR NATH
242	WP(C)/21193/2022 11320/2022	SCHOOL MANAGING COMMITTEE OF NODAL HIGH SCHOOL, MARBANI, KOLKATA	CHANDAN KUMAR MONDAL
243	WP(C)/21194/2022 11321/2022	SRINIBAS NAYAK-MP	ACHYUTANANDA PATTNAIK
244	WP(C)/14508/2022 11322/2022	HRUSIKESH BARIK-MP	ACHYUTANANDA PATTNAIK
245	WP(C)/14515/2022 11323/2022	NIRMAL KUMAR DAS-MP	SANJAYA KUMAR DAS
246	WP(C)/21202/2022 11324/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
	WP(C)/21153/2022		

247	11325/2022 WP(C)/21206/2022	SANTOSH BHOI-MP	SUBHRANSU BHUSAN MOHANTY
248	11326/2022 WP(C)/21156/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
249	11327/2022 WP(C)/21161/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
250	11328/2022 WP(C)/21211/2022	M/S. SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD. <del>DR. B. S. J. A.</del>	DEBENDRA KUMAR RATH
251	11329/2022 WP(C)/21212/2022	MAA KALIKA BHANDAR-MP	SOUMYA MISHRA
252	11330/2022 WP(C)/21179/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
253	11331/2022 WP(C)/21181/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
254	11332/2022 WP(C)/21197/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
255	11333/2022 WP(C)/21201/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
256	11334/2022 WP(C)/21204/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
257	11335/2022 WP(C)/21205/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
258	11336/2022 WP(C)/21207/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
259	11337/2022 WP(C)/21208/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
260	11338/2022 WP(C)/21209/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
261	11339/2022 WP(C)/21210/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA